

(b) Statement by Government accepting the above Report

[Placed in Library. See No. LT-1875/91 for (a) and (b)]

I. Report and Account's (1989-90) of various Public Sector undertakings and other related papers under Companies Act, 1956.. .

II. Notification of Ministry of Surface Transport

SHRI LALIT VIJAY SINGH.
Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956 —

I. (i) (a) Twenty-sixth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1871/91 for (a) and (b).]

(ii) (a) Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1869/91 for (a) and (b)]

(iii) (a) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-da-Gama, Goa for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1870/91 for (a) and (b)]

(iv) (a) Sixteenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1872-A/91 for (a) and (b)]

(v) (a) Twentieth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1872/91 for (a) and (b).]

(vi) (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1989-90. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1868/91 for (a) and (b).]

(vii) (a) Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Shri Lalit Vijay Singh]

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1867/91 for (a) and (b).]

(viii) (a) Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1866/91 for (a) and (b)]

II. A copy (in English and Hindi) of the Ministry of Surface Transport Notification G.S.R. No 638, dated the 13th October, 1990, publishing the General Reserve Engineer Force, Group 'C' and Group 'D' Recruitment (Amendment) Rules, 1990, together with an explanatory memorandum thereon.

[Placed in Library. See No. LT-1865/91.]

I Report and Accounts (1989-90) of the various Public Sector Undertakings and other related papers under Companies Act, 1956.

II Report (1989-90) of the Coir Board, Cochin and related papers.

III. Report (1989-90) of the Khadi and Village Industries Commission, Bombay and related papers.

IV. Report and Accounts (1989-90) of the various Institutes and related papers.

V. The Lakshadweep Khadi and Village Industries Board Regulation, 1990.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY) Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers

under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Fourth Annual Report and Accounts of the Bharat Yantra Nigam Limited, Allahabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2085/91 for (a) and (b)]

(ii) (a) Eighteenth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the year 1989-90, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No LT-2082/91 for (a) and (b)]

(iii) (a) Twenty-fifth Annual Report and Accounts of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1989/90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report

[Placed in Library. See No LT-1883/91 for (a) and (b).]

(iv) (a) Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1884/91 for (a) and (b).]